

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-16/2002/6481/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the 7th August, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ (G) 7058/2024, dtd. 31.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.08.2024, along with Station leave permission, with the official vehicle, at own cost, from the morning of 03.08.2024 till the evening of 04.08.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-16/2002/6482/A, dated , 7-08-24

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

02/08/24